

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/186/2017  
NAME OF THE PETITIONER(S) : SEENI NAINA HOLDINGS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL)         | DESIGNATION                           | SIGNATURE     |
|-------|---------------------------|---------------------------------------|---------------|
|       |                           | REPRESENTATION BY WHOM                |               |
| 1.    | Rajasekhar UK             | Counsel for the petitioner company    | Rajasekhar.   |
| 2.    | B. Sarathbabu<br>Advocate | Representing Counsel for ROC, Chennai | B. Sarathbabu |

**ORDER**

Counsel for applicant present and prayed for time to make submissions.  
Representative of ROC present. Time is enlarged at request. Put up on  
19.12.2017.

-sd/-  
**S Vijayaraghavan**  
Member (Technical)

bc

-sd/-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)